

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 247 of 2017 (SZ)**

**Applicant(s)**

Sudhan Sivasubramanian  
Teynampet, Chennai

Vs.

**Respondent(s)**

Central Institute of Brackish Aquaculture  
Rep by its Director, Chennai and 5 others

**Legal Practitioners for Applicant(s)**

M/s C. Uma

**Legal practitioners for respondent(s)**

M/s E. Manoharan for R4, R5  
M/s H. Yasmeen Ali for R6

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.07.2018  Applicant & counsel not present. No representation for R1 to R6. For appearance of both & reply of R4 to R6 call on 02.08.2018.  (Tmt. Meena Satheesh) Registrar